

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 8408/2019

(Arising out of impugned final judgment and order dated 16-08-2019 in U/S 482/378/407 No. 644/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

HUMA HUSSAIN & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.141167/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.141169/2019-EXEMPTION FROM FILING O.T.)

Date : 14-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Siddharth Dave, Sr. Adv.
 Mr. Abhishek Chaudhary, AOR
 Mr. Samit Ali Khan, Adv.
 Mr. Varun Chauhan, Adv.

For Respondent(s) Mr. V.K. Mishra, Adv.
 Mr. Manoj K. Mishra, AOR
 Mr. Umesh Dubey, Adv.
 Mr. Jyoti Mishra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed, list after two weeks.

(NEELAM GULATI)
COURT MASTER (SH)

(RAJINDER KAUR)
BRANCH OFFICER